

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

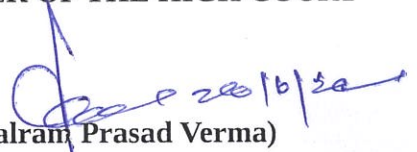
No. 9938 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 28 June, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973, the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Shri Manish Kumar, J.M.F.C., Rajnandgaon	Rajnandgaon	Rajnandgaon
2	Smt. Harshi Aggarwal, J.M.F.C., Rajnandgaon		

BY ORDER OF THE HIGH COURT

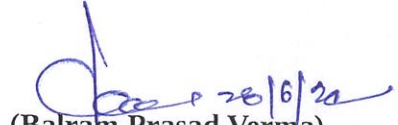

(Balram Prasad Verma)
Registrar General

Endt. No. 9939 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 28 June, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The Principal District and Sessions Judge, **Rajnandgaon** *for information and necessary action.*
- 5) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*

- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra*
- 11) (1) Shri Manish Kumar, J.M.F.C., Rajnandgaon, (2) Smt. Harshi Aggarwal, J.M.F.C., Rajnandgaon *for information & necessary action.*
- 12) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Balram Prasad Verma)
Registrar General